

Report and Accounts (2023-24) of NSTFDC, New Delhi and related papers

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री दुर्गादास उड़के): महोदय, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) (ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Twenty-third Annual Report and Accounts of the National Scheduled Tribes Finance and Development Corporation (NSTFDC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1386/18/24]

I. Notifications of the Ministry of Education

II. Reports and Accounts (2022-23 and 2023-24) of various IIITs; IITs; NITs; IISER; Universities; Institutes; Association and Council and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SUKANTA MAJUMDAR): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the following Notifications of the Ministry of Education (Department of Higher Education), under sub-section (2) of Section 44 of the Pondicherry University Act, 1985, along with delay statements: -

- (1) No F.39-4/2019-CUI/dated 03.02.2021., dated the 9th November, 2021, amending Statute 36(1) (a) of the said Act.
- (2) No. F.39-4/2019-CU I dated 06.12.2019., dated the 26th November, 2022, amending Statute 27(1) (a) of the said Act.
- (3) No. F.39-4/2019-CU I dated 03.02.2021., dated the 23rd November, 2021, amending Statute 16(5) (a) of the said Act.

[Placed in Library. For (1) to (3), see No. L.T. 1497A/18/24]

II. (A) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 28 and sub-section (3) of Section 37 of the Indian Institutes of Information Technology (Public-Private Partnership) Act, 2017: -